

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND
ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the 17.06.2013

NO.HC.XI-16/2012/227/RC # # # The Hon'ble Gauhati High Court has been pleased to declare 19.06.2013 as a holiday in respect of the Principal Seat of the Gauhati High Court on account of the Guwahati Municipal Corporation Election to be held on that day.

The Hon'ble Gauhati High Court has been further pleased to declare 20.07.2013 (3rd Saturday) as a Court Working Day in lieu of 19.06.2013.

By order,
Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No.HC.XI-16/2012/228-250/RC Dated, Guwahati, the 17th June, 2013

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
3. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati.
4. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The Secretary, All Assam Lawyers' Association, Guwahati.
8. The Secretary, Advocates' Association, Guwahati.
9. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
10. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
11. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
12. The Director, Law Research Institute, Gauhati High Court, Guwahati.
13. The Librarian –cum- Research Officer, Gauhati High Court, Guwahati.
14. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The Systems Analyst, Gauhati High Court, Guwahati. (He is also requested to upload the notification in the High Court Website.)
18. The Superintendent, (_____), Gauhati High Court, Guwahati.
19. The Deputy Director, Printing & Stationery, Assam Govt. Press, Guwahati. (He is requested to publish the notification in the Assam Gazette and forward a copy of the same to this Registry.)
20. The Court Officer (I/II), Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati.
22. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
23. The High Court Notice Board.


REGISTRAR GENERAL

27.06.13